

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 1378
TO BE ANSWERED ON 10.02.2020**

CHILD LABOUR TECHNICAL ADVISORY COMMITTEE

1378. SHRI PRADYUT BORDOLOI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Child Labour Technical Advisory Committee has held any meetings in the last three years;**
- (b) if so, the minutes of the meetings thereof; and**
- (c) if not, the reasons for the same?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) & (b): Technical Advisory Committee held three meetings for its deliberations since 07.10.2016. The Committee submits its recommendations to the Ministry of Labour and Employment for amendment in the schedule of Child and Adolescent Labour (Prohibition and Regulation) Act, 1986. Based on its recommendations, amendment in the Schedule of Child and Adolescent Labour (Prohibition and Regulation) Act, 1986 was lastly carried out in the Year 2017, vide Gazette Notification dated 30.08.2017.

(c): Does not arise in view of above.
